

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION
GOVERNMENT OF INDIA**

Tel: 011-24608797
FAX: 011-24651505

"Upbhokta Nyay Bhawan"
'F' Block, GPO Complex,
I.N.A., New Delhi-110023

Dated: - 29.01.2018

Bid for disposal of serviceable/unserviceable IT equipment

The National Consumer Disputes Redressal Commission invites bid for disposal of serviceable/unserviceable IT equipment on "**As is Where is Basis**". The list of items is annexed as **Annexure-I**.

Intending bidders may contact for details of items, terms and conditions etc. to **Shri Satyabrata Nanda, Section Officer (IT), National Commission (9899789677)**.

The interested parties may inspect all the items at National Consumer Disputes Redressal Commission, "Upbhokta Nyay Bhawan', 'F' Block, GPO Complex, INA, New Delhi - 110023 from 01.02.18 to 09.02.18 between 2:00 PM to 4:00 PM. The interested parties are requested to inspect the items before submitting their rates for participation in the bid.

After inspection of the items, a bid in a sealed cover may be submitted to **Section Officer (IT)** along with **₹ 5,000/- (Rupees Five Thousand only)** by way of demand draft in the name of Registrar, NCDRC payable at New Delhi by 12.02.18 in sealed Envelope mentioning on the top of Envelop "**Bid for purchase of serviceable/unserviceable IT equipment**" towards earnest deposit.

The terms & conditions of the bidding are attached herewith as **Annexure-II**.

This 'Bid' is also available on our website <http://ncdrc.nic.in>.


(S. Hanumantha Rao)
Joint Registrar

Terms and Conditions for Disposal of Serviceable/Unserviceable items

- 1) The rate quoted by the Bidder will remain the same and will not be changed.
- 2) The Bidder is advised to inspect all the items lying at the office of the National Commission before quoting the Rate and it should be mentioned in the bid that the rates are being quoted after making the inspection of the items.
- 3) The rates should be quoted for all these items together and should be duly signed by Bidder.
- 4) The Bidder is permitted to submit only one quotation and is required to deposit **Rs. 5,000/- (Rupees Five Thousand only)** as Earnest Deposit Money by way of demand draft in the name of Registrar, NCDRC.
- 5) The successful Bidder is required to take delivery of the items after making full payment within three days from the date of opening the bid, failing which their EMD is liable to be forfeited as well as bid will be cancelled.
- 6) The earnest money will be returned to the unsuccessful bidders on the date of opening of bids. The earnest money of the successful bidder will be adjusted against the amount to be paid by the Bidder.
- 7) Registrar, NCDRC reserves the right to forfeit the Earnest Money Deposit in case of breach of any terms and conditions of the bid.
- 8) Registrar, NCDRC reserves the right to refuse or accept any bid without assigning any reason thereof.
- 9) The bid should be addressed to the Registrar, National Consumer Disputes Redressal Commission, "Upbhokta Nyay Bhawan, 'F' Block, GPO Complex, INA, New Delhi-110023.
- 10) The bid in a sealed envelope marked with "**serviceable/unserviceable IT equipment**" be sent at the above address latest by 12.02.2018. The bid will be opened on 16.02.2018 at 1500 hrs. In the presence of bidders/authorized representatives of the bidders in the chamber of the Registrar, NCDRC at 1st Floor, "Upbhokta Nyay Bhawan', 'F' Block, GPO Complex, INA, New Delhi - 110023.



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Annexure-I

S.no	Items	Quantity
1	HCL Laptop	08
2	HCL Desktop	38
3	HCL Server	02
4	IBM Server	01
5	IBM Desktop	12
6	Toshiba Laptop	05
7	UPS	13
8	Scanner	01
9	Dicta Phone	10
10	Printer	31
11	Samsung LFD	11



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Joint Registrar